

**CITY CIVIL AND SESSIONS COURT MUMBAI
IN THE COURT OF HHJ SHRI. R.R. BHOSALE
COURT 55 ADDL. SESSIONS JUDGE
Criminal Cause List Dated 11-08-2020**

Sr. No.	Case Type	Case No.	Title	Name of Adv.
JUDGMENT				
1	SESSIONS CASE	11/2015	The State Santacruz Police Station V/s. Aarti @ Madhu Saroj Jadhav	
2	CRI APPEAL	724/2015	Pravin Viram Satra @MA 225315 @ BA 219315- Applicant V/s. The State of Maharashtra - Vile Parle Police Station - Respondent	
HEARING				
3	SPL CASE MCOC Exh-5 Hearing Exh-7 Reply	25/2019	MHB Colony Police Station V/s. Muna Moinuddin Shaikh @ Guddu and Ors. 03	
4	SPL CASE MCOC	09/2016	State of Chunabhatti Police station V/s. Ajay Raju Krosi. Ors	SPP Vaibhav Bagade Adv. Nitin Sejpal A- 1 to 6, Adv. Gosavi A-7
ORDER				
5	SPL CASE	357/2020	DCB CID V/s. Fazal Ur. Rehman Abdul Basit Siddiqui	
Reply				
6	SPL CASE MCOC (B.A. Exh-3970)	01/2015	The State DCB CID V/s. Mohammad Anis Merchant @ Radoowala and 10 Ors. (Aasif Abdul Khan)	SPP Pradip Gharat Adv. Nazneen Khatri

Report				
7	B.A. in MCOC 01/2015	352/2020	The State DCB CID Vs Mohammad Anis Merchant @ Radoowala and 10 ors	Adv. Nazneen Khatri